

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 109
CP(IB) 587 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Shrimali Industries Pvt Ltd

V/s

KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 24.08.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Adv. Mr. Monaal J Davawala (online)

For the Respondent : Adv. Mr. Ketul Patel (physically)

ORDER

This application is filed under Section 9 of Insolvency and Bankruptcy Code, 2016.

We direct Learned Counsel for both the sides to upload their respective pleadings/submissions on e-portal within seven days, if already not uploaded.

Matter stands adjourned to 05.10.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)